T>istrict Purnea armed with deadly -,s attacked Santhal Men and Women engaged in ploughing of paddy field on 29-7-83. They killed two Santhals on the spot. They also attacked Santhal Tola of the same vi 'age and shot dead one Japla Soren sad to be local leader of tribals and lulled another Santhal Chotka Soren. Attackers killed four Santhal tribals in all and looted belongings of 54 tribal families. They are reported to have exploded bombs causing injuries to the tribal men and women. The hoHie<sub>s</sub> of 4 Santhal tribals killed are not traceable and ar<sub>e</sub> reported to hav<sup>o</sup> been taken away Bhatia Muslims. D^hal Bank Police bv Station Casr> No 0052'83 under Section 147/ 148 149.' 302, 201. 436, 323, 324; 325; 307 TPC and <sup>314</sup> Explosive Substance A"t/97 Arms Act has been registered against 31 main accused persons and sever-,1 unknown persons. 31 accused including 22 named accused Bhatia Muslims have been arrested The District Magistrate and Superintendent of Police reaches the spot and controlled the situation. As preof CRPF cautionary measure two platoons and District Armed Forces have been deployed. Relief in shape of food clothes. Kerosene oil etc. has utencils, been provided. *Ex-gratia* grant to families of those killed and injured persons is also being processed by the State Government.

## Mining Engineering as a subject for Civil Service examination

2567. SHRI VEERSHETTY MOGLAPPA KUSHNOOR: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it isi a fact that Mining Enimeering has not been in-included as one of the optional subjects the Civil Strvice Examination condur'ti'f} hv the Union Public Service Commission;

(b) if so, what are the reasons therefor; and

(c) whether there is any proposal under Government's consideration to

include Mining Engineering as one of the optoal subjects for the next Examination?

to Questions

THE MINISTER OF STATE IN TEE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR^: (a) Yes, sir-

(b) The scheme of the erstwhile I.A.S. etc. examination held till 1978 did not contain Mining Engineering as an optional subject. The Committee on Recruitment Policy and Selection Methods set up by the Union Public Service Commission in 1974 popularly known as Kothari Committee, to examine and report on the system of recruitment to the All India and Central Services Class I & Class II (now known as Group A and Group B) follower by the Commission also did not suggest inclusion of Mining Engineering as a subject in the list of optional subjects for the Civil Service Examination.

(c) No, Sir.

## **Inter-Caste Marriages**

## 2568. SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have evolved any policy towards inter-caste marriages;

(b) what steps Government have taken or propose to take to encourage inter-caste marriages, particularly between upper Cs«!ta and scheduled Castes and scheduled tribes;

(c) whether Government are aware that such marriages are generally ^ot viewed favourably by the Caste bidden society and such couples face tremendous difficulties in their day-to-day life; and

(d) what help Government render

such couples, specially to those who are in Government service, to overcome difficulties and get them settled nicely in their lives to make such marriages a success?